

CS No.10752/2016
Mool Chand Vs. Rambir Singh Gahlot & Anr.

(Through V/C Cisco-Webex)

30.06.2020

At 11:30 AM to 11:45 AM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.
Sh. Rampal Singh, Ld. Counsel for the plaintiff.
None for the defendants despite sending of link.
F.A heard partly. The defendants are at liberty to file submissions through e-mail well within 3 days.

Be listed for orders on **04.07.2020**. Let, a scanned copy of order-sheet be sent to Computer Branch for uploading, as per procedure.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 30.06.2020

CS No.10768/2016
Babita Gahlot Vs. Mool Chand

(Through V/C Cisco-Webex)

30.06.2020

At 11:30 AM to 11:45 AM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

None for the plaintiff despite sending of link.

Sh. Rampal Singh, Ld. Counsel for the defendant.

F.A. heard partly. The plaintiff is at liberty to file submissions through e-mail within 3 days.

Be listed for orders on 04.07.2020. Let a scanned copy of order-sheet be sent to Computer Branch for uploading, as per procedure.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 30.06.2020